

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
26.08.2020**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>HEARING</b>	<b>JC MATTERS</b>
1. Cr. 222/2020 HPS	18.Cr. 102/2020 HPS
2. Cr. 65/2020 NGPS	19.Cr. 204/2020 HPS
3. Cr. 192/2020 NGPS	20.Cr. 69/2020 TS Halli PS
4. Crl.Misc. 327/2017	
5. OS 174/2017	<b>ORDERS</b>
6. OS 237/2017	21.Crl. Misc. 162/2020
7. OS 213/2019	22.OS 186/2020
8. OS 83/2020	23.OS 75/2020
9. OS 172/2020	
10.OS 188/2020 Vinoda Vs. Karapappa	<b>PLEA</b>
11.OS 189/2020 Manohara Vs.Rangamma	24.CC 678 /2020 ANGPS
<b>ARUGMENTS</b>	25.CC 679/2020 ANGPS
12.OS 99/2014	26.CC 680/2020 ANGPS
<b>ISSUES</b>	
13.OS 57/2019	
14.OS 209/2017	
15.OS 247/2017	
16.OS 273/2017	
17.OS 19/2019	

Cases at Sl.No.24 to 26 represented by Smt. H.M. Nagajyothi, Advocate, Hosakote

Hosakote  
Dated: - 25.08.2020

*Cm/ 25/08/2020*  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.